

**CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH**

**ORIGINAL APPLICATION NO.170/00548/2020**

**DATED THIS THE 11<sup>TH</sup> DAY OF DECEMBER, 2020**

**CORAM:**

**HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)**

**HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)**

Jayaprakash V. Nayak  
S/o Vasudev K. Nayak  
Aged about 70 years  
Retired IGP,  
R/at: 28/29, 14<sup>th</sup> Cross, 4<sup>th</sup> Main,  
Padmanabhanagar,  
Bengaluru 560 070

....Applicant

(By Advocate Shri Prakash T. Hebbar)

Vs.

1. Union of India  
Ministry of Home Affairs  
North Block,  
New Delhi 110 001  
Rep. By its Secretary

2. Chief Secretary  
State of Karnataka  
Vidhana Soudha,  
Ambedkar Veedhi,  
Bengaluru 560 001

3. The Accountant General  
In Karnataka  
Vidhana Soudha,  
Ambedkar Veedhi,  
Bengaluru 560 001

.....Respondents

**ORDER (ORAL)****PER: SURESH KUMAR MONGA, MEMBER (J)**

After arguing the matter for some time, learned counsel for the applicant wishes to withdraw the present Original Application with liberty to file a fresh one with better particulars.

2. The OA is dismissed as withdrawn with liberty as aforesaid.

**(RAKESH KUMAR GUPTA)  
MEMBER (A)**

**(SURESH KUMAR MONGA)  
MEMBER (J)**

/ksk/